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Title: Introduction of the Jharkhand Appropriation Bill, 2010. (Bill passed)

1522 hours

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jharkhand for the Services of the Financial year 2010-11.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jharkhand for the Services of the Financial year 2010-11."

*The motion was adopted.*

SHRI NAMO NARAIN MEENA: I introduce\*\* the Bill.

MR. DEPUTY SPEAKER: The hon. Minister may please move the Bill for consideration.

SHRI NAMO NARAIN MEENA: I beg to move\*\*:

"That a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jharkhand for the Services of the Financial year 2010-11 be taken into consideration."

MR. DEPUTY SPEAKER: The question is:

"That a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jharkhand for the Services of the Financial year 2010-11 be taken into consideration."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: The House will take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

SHRI NAMO NARAIN MEENA: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

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